

16.09.2020

**SC NO. 246/2017
State Vs. Rohit**

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for the State.
(Through VC)
Sh. Pawan Kumar Saxena counsel for the accused.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **26.11.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020


16.09.2020

CA NO. 213/2020
Gurmeet Kaur Vs. State

Matter taken up today on resumption of physical hearing.

Present: Sh. Manjeet Singh counsel for appellant.(Through
VC)

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **05.10.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

**SC NO. 821/2017
State Vs. Himanshu.**

Matter taken up today on resumption of physical hearing.

Present:

Sh. Virender Singh Ld. Addl. PP for the State.
(Through VC)

Sh. A.K. Gupta Counsel for the convict.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **05.10.2020**



Reader to
**Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.**

16.09.2020


16.09.2020

SC NO. 706/2019
State Vs. Amit Sharma & Ors.

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for the State.
(Through VC)

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **13.10.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

CA NO. 47/2019
State Vs. Rohit @ Golu

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh, Ld. Addl. PP for the State.
(Through VC)
Sh. Hari Dutt Sharma Ld. LAC for both respondents.
(Through VC)

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **12.11.2020**



Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.

16.09.2020

16.09.2020

Cr. Rev NO. 156/2020
Laxmi Devi Vs. Khajan Chand

Matter taken up today on resumption of physical hearing.

Present: None.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **13.10.2020**



Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.

16.09.2020


16.09.2020

CA NO. 37/2020
Vishal Chand Verma Vs. Income Tax Office

Matter taken up today on resumption of physical hearing.

Present: Counsel for the appellant.(ThroughVC)
Sh. Puneet Singhal SPP for respondent.(ThroughVC)

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **17.10.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

CA No. 18/2020
Vishal Chand Verma Vs. Income Tax Office

Matter taken up today on resumption of physical hearing.

Present:

Counsel for the appellant.(Through VC)

Sh. Puneet Singhal SPP for respondent.(Through VC)

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for 17.10.2020



Additional Sessions Judge-02(Central)

Tis Hazari Courts, Delhi.

16.09.2020

16.09.2020

SC NO. 27666/2016
State Vs. Mohd. Wasim

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for the State.
(Through VC)
Counsel for the accused.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **15.10.2020**


Resub to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

CA NO. 29/2019
Rajiv Bajaj Vs State.

Matter taken up today on resumption of physical hearing.

Present: Sh. Yash Pal Khanna counsel for the appellant.
(Through VC)
Virender Singh Ld. Addl. PP for the State.
(Through VC)

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **09.11.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

CA NO. 134/2020
Neeraj Sharma Vs. Gaurav Kajla

Matter taken up today on resumption of physical hearing.

Present: None.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **13.10.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

SC NO. 29059/2016
Satya Pal Vs. Sant Ram @ Ors.

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for the State.
(Through VC)
Sh. S.B. Patnayak, Proxy counsel for the accused.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **26.11.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020

16.09.2020

SC NO. 14/2020
State Vs. Nitin @ Niranjan

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for the State.
(Through VC)
Sh. S. B. Shaily Ld. LAC for accused.

Ld. Presiding Officer is on leave today. As directed
by the Ld. Presiding Officer, case is adjourned for **02.11.2020**


Reader to
Additional Sessions Judge-02(Central)
Tis Hazari Courts, Delhi.
16.09.2020